

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2199/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

: Dated Guwahati the 11th April, 2018.

Sub: **Casual Leave along with headquarter leave permission.**

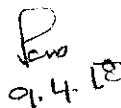
Refs:- Your letter No.DJCH.I-5/2018/707 dated 09.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.04.2018 along with headquarter leave permission w.e.f. the evening of 11.04.2018 till the morning of 18.04.2018 has been granted / ~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


9.4.18